

(c) what effective steps Government propose to take to overcome this difficulty?

The Minister of Home Affairs and States (Dr. Katju): (a) No. All pending cases have been transferred to the neighbouring Sub-divisions.

(b) Does not arise.

(c) Does not arise.

दिल्ली पोलिटेक्निक

५१३. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली पोलिटेक्निक में प्रशिक्षण पाने वाले छात्रों की संख्या कितनी है ;

(ख) उनमें कितने विस्थापित वर्गियों हैं और कितने अनुसूचित जातियों के ; और

(ग) इस वर्ष कितने छात्र प्रशिक्षण प्राप्त कर के निकले हैं ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 1,463.

(b) No separate record of displaced persons is maintained. 10 students belong to Scheduled Castes.

(c) 273.

ADJUSTMENT OF EXPENSES AND PENSIONS

514. Shri S. N. Das: Will the Minister of Finance be pleased to state:

(a) the number and nature of adjustments, in respect of certain expenses and pensions, made by the Government of India with any of the States since the commencement of the Constitution, as envisaged in Article 290, giving separate figures for each year; and

(b) the number of cases in which contribution in respect of these expenses or pensions had to be determined by an arbitrator? -

The Minister of Finance (Shri C. D. Deshmukh): (a) The only adjustments under this Article relate to the expenses of the Punjab High Court which serves the needs of the Delhi Administration also and the pensions of the High Court Judges which are, under Article 112(3)(d)(iii) of the Constitution, charged upon the Consolidated Fund of India, in the first instance, and later recovered from the States concerned. Information in regard to the number of such cases is not readily available and its collection would involve disproportionate time and labour.

(b) Nil.

ARCHIVES KEEPING

515. Shri Muniswamy: (a) Will the Minister of Education be pleased to state when the scheme of training in Archives keeping was introduced?

(b) How is the selection of candidates made for this training?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) June, 1942.

(b) There are two courses of training. One year's Diploma Course and three months' short Course conducted by the National Archives of India. The selection is made by the Director of Archives. For the former course, for which both Government employees and private candidates are eligible, applications are invited through the press and the selection is made on the basis of qualifications possessed by the candidates. For the latter course the selection is made from amongst the nominees of Central and State Governments only, on the basis of the requirements of the Governments concerned.

SMALL SAVINGS

516. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

(a) the total collections under the Small Savings Scheme as on the 1st